

(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T. 4583/15/11]

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

I. Report and Accounts (2009-10) of the NPTI, Faridabad

II. Memorandum of Understanding (2011-12) between Government of India and PFC Limited

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Power Training Institute (NPTI), Faridabad, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 4625/15/11]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Finance Corporation (PFC) Limited, for the year 2011-12. [Placed in Library. *See* No. L.T. 4628/15/11]

MESSAGE FROM LOK SABHA

The Coinage Bill, 2011

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary General of the Lok Sabha:—

"in accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to Enclose the Coinage Bill, 2011, as passed by Lok Sabha at its Sitting held on the 25th March, 2011."

Sir, I lay a copy of the Bill on the Table.